

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

CP-(CAA)-24/230-232/ND/2024(2nd Motion)

IN THE MATTER OF:

Jubilant Agencies Private Limited and RKD
Furnishings Private Limited

.....Applicant

SECTION

U/s 230-232

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Manish Sohal, CS
For the Respondent :
For the RD : Ms. Jyoti Khurana, Adv.

ORDER

Ld. Counsel on behalf of the Petitioner is present and submitted that in terms of order dated 24.04.2024, they have served the Respondents and filed the proof of service. Proxy counsel on behalf of the RD is present and submitted that they have not received the copy of the scheme. Ld. Counsel on behalf of the Petitioner undertakes to provide a copy of the petition to the office of RD. No one is present on behalf of the OL and Income Tax Department. They are also directed to file their response. List the matter on **04.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)